GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 139

Answered on Monday the 22nd July, 2024/31Ashadha, 1946 (SAKA)

15th Finance Commission

139. Dr. Shrikant Eknath Shinde:

Shri Praveen Patel:

Shri Naresh Ganpat Mhaske:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the total grants to be given to each State according to the 15th Finance Commission recommendations;
- (b) whether the Government has disbursed all these grants to the States, if so, the details thereof;
- (c) if not, the reasons therefor and the time by which the same is disbursed;
- (d) whether the State Governments have requested for more Central assistance for funding development projects, if so, the details thereof; and
- (e) the manner in which Government is planning to help the States to overcome the revenue loss?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a): As per the final report of the 15th Finance Commission (15th FC), which has been accepted by the Union Government, details of Sector-wise and State-wise total grants-in-aid recommended by the Commission for the award period from 1st April, 2021 to 31st March, 2026 are provided in the Annexure-I.

(b) & (c): The grants-in-aid are disbursed as per the laid down procedure and time frame stipulated by the 15th FC. Details of Sector-wise and State-wise total grants-in-aid disbursed to each of the States by the Union Government from 1st April, 2021 onwards are provided in the Annexure-I.

The 15thFC has allocated grants-in-aid, year-wise, and their disbursement is subject to fulfillment of conditions stipulated including recommendations received from the nodal Ministries concerned. The States can avail these grants-in-aid within the 15th FC award period. Presently, no request for release of these grants-in aid recommended by the Ministry concerned is pending for disbursement.

(d) & (e): The 15thFC after assessing the projected Revenues & Expenditure of each of the States, has recommended Post Devolution Revenue Deficit Grant to States with projected deficit in the Revenue Account which amounts to a total of Rs. 2,94,514 crore for the award period 2021-26. Out of this, an amount of Rs. 2,64,488 crore (as on 15.07.2024) has already been disbursed to eligible States. As per ATR submitted by the Union Government on 15th FC recommended grants-in-aid, there is no scope for more central assistance as the Sector-wise and State-wise grants-in-aid to be disbursed are fixed except for release of additional central assistance from National Disaster Response Fund for assistance in case of disaster of severe nature.

Annexure-I

Annexure to part (a) & (b) of the Answer to Lok Sabha Unstarred Question No. 139 for answer on 22.07.2024 Sector-wise & State-wise details of 15thFinance Commission grants-in-aid recommended and disbursed up to 15-7-2024

(Rs. in Crore)

(Rs. i								in Crore)
	Post Devolution Revenue Deficit Grant		Total Local Bodies Grant		Disaster Management Grants*		Total Grants-in- Aid	
States	15 th F. C. Allocation	Released	15 th F. C. Allocation	Released	15 th F. C. Allocation	Released	15 th F. C. Allocation	Released
Andhra Pradesh	30497	30497	18063	10263	6183	3398	54743	44158
Arunachal								
Pradesh	0	0	1618	190	1382	681	3000	871
Assam	14184	14184	10934	5422	4268	2514	29386	22120
Bihar	0	0	35577	17165	7824	6002	43401	23167
Chhattisgarh	0	0	10368	5037	2387	886	12755	5923
Goa	0	0	609	151	63	34	672	185
Gujarat	_							15842
Haryana	132	132	9066	3567	2715	1617	11913	5316
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								19852
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								3523 5632
								15411
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								31104
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Tamil Nadu	2204	2204			5637			22456
Telangana	0	0	13111	7226	2483	1176	15594	8402
Tripura	19890	14406	1580	845	378	211	21848	15462
Uttar Pradesh	0	0	67160	34544	10685	5415	77845	39959
Uttarakhand	28147	22771	4181	1890	5178	2954	37506	27615
West Bengal	40115	39736	30393	15335	5587	3538	76095	58609
Total	294514	264488	427911	213361	122601	81848	845026	559698
	Andhra Pradesh Arunachal Pradesh Assam Bihar Chhattisgarh Goa Gujarat Haryana Himachal Pradesh Jharkhand Karnataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Mizoram Nagaland Odisha Punjab Rajasthan Sikkim Tamil Nadu Telangana Tripura Uttar Pradesh Uttarakhand West Bengal	States Andhra Pradesh Arunachal Pradesh Assam Assam Ahlocation Chhattisgarh Goa Gujarat Himachal Pradesh Jharkhand Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Mizoram Mizoram Assam Andhra Pradesh Assam Assa	Revenue Deficit Grant States 15th F. C. Allocation Released Andhra Pradesh 30497 30497 Arunachal Pradesh 0 0 Assam 14184 14184 Bihar 0 0 Chhattisgarh 0 0 Goa 0 0 Gujarat 0 0 Haryana 132 132 Himachal Pradesh 37199 29770 Jharkhand 0 0 Kerala 37814 37814 Madhya Pradesh 0 0 Maharashtra 0 0 Manipur 9796 7505 Meghalaya 3137 3064 Mizoram 6544 5239 Nagaland 21249 14890 Odisha 0 0 Punjab 25968 24638 Rajasthan 14740 14740 Sikkim 1267 1267 T	Revenue Deficit Grant Total Loc Grant 15th F. C. Allocation 15th F. C. Allocation Andhra Pradesh 30497 30497 18063 Arunachal Pradesh 0 0 1618 Assam 14184 14184 10934 Bihar 0 0 35577 Chhattisgarh 0 0 609 Goa 0 0 609 Gujarat 0 0 22163 Haryana 132 132 9066 Himachal Pradesh 37199 29770 3049 Jharkhand 0 0 12322 Karnataka 1631 1631 21877 Kerala 37814 37814 1254 Madhya Pradesh 0 0 28367 Maharashtra 0 0 28367 Maharashtra 0 0 1385 Mizoram 6544 5239 713 Nagaland 21249 14890	Released Policies Total Location Science States I5th F. C. Allocation Released Place Allocation 15th F. C. Allocation Released Place Allocation Andhra Pradesh 30497 30497 18063 10263 Arunachal Pradesh 0 0 1618 190 Assam 14184 14184 10934 5422 Bihar 0 0 35577 17165 Chhattisgarh 0 0 35577 17165 Goa 0 0 0 1518 5037 Gujarat 0 0 0 1514 4164 14184 1	Reverte Deficit Grant Total Local Bodies Grant Manage Grant States 15th F. C. Allocation Released 15th F. C. Allocation Released 15th F. C. Allocation 15th F. C. Allocation Andhra Pradesh 30497 30497 18063 10263 6183 Arunachal Pradesh 0 0 1618 190 1382 Assam 14184 14184 10934 5422 4268 Bihar 0 0 10368 5037 2387 Goa 0 0 10368 5037 2387 Goa 0 0 0 10368 5037 2387 Goa 0 0 0 151 63 Gujarat 0 0 22163 11544 7316 Haryana 132 29770 3049 1490 2258 Jharkhand 0 0 12322 5540 3138 Karnataka 1631 1631 21877 <	Total Location States Nandhra Pradesh Allocation Released Allocation Total Location Sir F. C. Allocation Meleased Allocation Meleased Allocation Released Allocation Nandhra Pradesh 30497 30497 18063 10263 5886 Arunachal Pradesh 0 0 1618 190 1332 6881 Assam 14184 14184 10934 5422 4268 2514 Bihar 0 0 35577 17165 7824 6002 Chattisgarh 0 0 35577 17165 7824 6002 Chattisgarh 0 0 22163 11544 7316 4298 Goa 0 0 22163 11544 7316 4298 Haryana 132 29770 3049 1490 2258 2503 Jharkhand 0 0 23222 5540 3138 1245 Kerala <	Post Devolution Revenue Deficit Grant Total Local Bodies Grant Management. Total Gr Grant 15th F. C. Allocation Released 15th F. C. Allocation Allocation 3398 54743 Arunachal Pradesh 0 0 1618 190 1382 681 3000 Assam 14184 14184 10934 5422 4268 2514 29386 Bihar 0 0 0 10368 5037 7824 6002 43401 Chhattisgarh 0 0 0 609 151 63 34 672 Guiard 0 0 22163 11544 7316 4298 29479 Haryana 132 132 <td< th=""></td<>

Note:-1:- In addition, States can avail 15th F. C. recommended grants from Rs. 8000 crore earmarked for incubation of new Cities and Rs. 450 crore earmarked for National Data Centre.

Note:-4:- Figures are rounded off.

Note:-2:-Total Local Bodies Grant includes Rural & Urban Local Body Grants and Health Grants through local Governments.

^{*}Note:-3:-The allocation for Disaster management grants is equal to the Union share of the State Disaster Risk Management Fund (SDRMF). The release of grants for disaster management includes the Union share of the SDRMF and additional Central Assistance from National Disaster Response Fund.